

RAJYA SABHA

Friday, the 18th January, 1985[28
Pausa, 1906 (Saka)]

The House met at eleven of the clock,
Mr. Chairman in the Chair.

INTRODUCTION OF MINISTERS

MR. CHAIRMAN: Prime Minister.

THE PRIME MINISTER (SHRI
RAJIV GANDHI): Mr. Chairman, Sir,
I would like to introduce the new
Ministers:

Shri P. V. Narasimha Rao, Minister
of Defence.

Shri S. B. Chavan, Minister of
Home Affairs.

Shri Vishwanath Pratap Singh,
Minister of Finance and Commerce and
Supply.

Shri Abdul Gafoor, Minister of
Works and Housing.

Shri Ashoke Sen, Minister of Law
and Justice.

Shri B. Shankaranand, Minister of
Irrigation and Power.

Shri Bansi Lal, Minister of Rail-
ways.

Shri Buta Singh, Minister of Agri-
culture and Rural Development.

Shri H. K. L. Bhagat, Minister of
Parliamentary Affairs.

Shri K. C. Pant, Minister of Edu-
cation.

Shrimati Mohsina Kidwai, Minister
of Health and Family Welfare.

Rao Birendra Singh, Minister of
Food and Civil Supplies.

Shri Vasant Sathe, Minister of Steel,
Mines and Coal.

Shri Veerendra Patil, Minister of
Chemicals and Fertilizers and Company
Affairs.

Shrimati Maragatham Chandrasek-
har, Minister of State (Independent
Charge) of the Ministry of Social and
Women's Welfare.

Shri Nawai Kishore Sharma, Minister
of State (Independent Charge) of the
Ministry of Petroleum.

Shri Ram Niwas Mirdha, Minister
of State (Independent Charge) of the
Ministry of Communications.

Shri T. Anjiah, Minister of State
Independent Charge) of the Ministry
of Labour.

Shri V.N. Gadgil, Minister of State
Independent Charge) of the Ministry
Information and Broadcasting.

Shri Z. R. Ansari, Minister of State
(Independent Charge) of the Ministry
of Shipping and Transport.

Shri Arif Mohd. Khan, Minister
of State in the Ministry of Industry
and Company Affairs.

Shri Arun Nehru, Minister of State
in the Department of Power.

Shri Ashok Gehlot, Minister of State
in the Ministry of Tourism and Civil
Aviation.

Shri Bir Sen, Minister of State in
the Ministry of Environment and
Forests.

Shri Chandulal Chandrakar, Minister
of State in the Department of Rural
Development.

Shri Ghulam Nabi Azad, Minister
of State in the Ministry of Parliamen-
tary Affairs.

Shri H. R. Bhardwaj, Minister of
State in the Ministry of Law and
Justice.

Shri Khurshid Alam Khan, Minister
of State in the Ministry of External
Affairs.

Shri K. P. Singh Deo, Minister of
State in the Departments of Personnel
and Administrative Reforms and Cul-
ture.

Shri K. R. Narayanan, Minister of
State in the Ministry of Planning.

Shri Madhavrao Scindia, Minister of State in the Ministry of Railways.

Shrimati Margaret Alva, Ministry of State in the Ministry of Parliamentary Affairs.

Shri Natwar Singh, Minister of State in the Department of Steel.

Shri P. A. Sangma, Minister of State in the Ministry of Commerce and Supply.

Shri R. K. Jaichandra Singh, Minister of State in the Department of Youth Affairs and Sports.

Shrimati Ram Dulari Sinha, Minister of State in the Ministry of Home Affairs.

Shri Shivraj Patil, Minister of State in the Ministry of Science and Technology and in the Department of Ocean Development; Atomic Energy, Space and Electronics.

Shri Yogendra Makwana, Minister of State in the Department of Health.

Shri Arun Singh, Parliamentary Secretary.

Thank you.

ORAL ANSWERS TO QUESTIONS

MR. CHAIRMAN: Questions. Shri Shrikant Verma.

Conference of States' Rural Development Ministers

*1. SHRI SHRIKANT VERMA:

SHRI R. SAMBASIVA RAO:

Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state:

(a) whether it is a fact that a two day conference of State Ministers of

†The question was actually asked on the floor of the House by Shri Shrikant Verma.

Rural Development was held in New Delhi in the first week of September, 1984; and

(b) if so, what are the details of the issues discussed and the recommendations made at the conference?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR): (a) Yes, Sir.

(b) Details of the issues discussed and broad recommendations are annexed as statement.

Statement

A two-day conference of the State Ministers in-charge of Rural Development was held on 4th and 5th September, 1984 in New Delhi, wherein mainly a review was made of progress and performance of rural development programme viz. (1) Integrated Rural Development Programme (IRDP), (2) National Rural Employment Programme NREP), (3) Drought Prone Areas Programme (DPAP)/Desert Development Programme (DDP), (4) Training orientation of development personnel, non-officials and IRD beneficiaries, (5) People's participation—including Panchayati Raj Institutions and voluntary agencies, (6) Monitoring/evaluation of the programmes at State, Central level, (7) Implementation and extension of technologies in rural areas, and (8) Approach to the 7th Plan—rural development and poverty alleviation.

Following broad recommendations were made:—

(1) The process of implementation required a strong infrastructure, people's participation and training both of officials and non-officials were also important for the successful implementation of the programmes. Need to strengthen the Panchayati Raj and Administrative structure was also emphasised.

(2) Selection of beneficiaries was to be done in a careful and cautious